

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH  
NEW DELHI

OA 1805/96

New Delhi this the 15th day of May, 1997

Hon'ble Smt. Lakshmi Swaminathan, Member (J)

Hon'ble Shri R.K. Ahooja, Member (A)

Shri Bachan Singh  
Lab. Khallasi  
Northern Railway Diesel Shed  
Tughlakabad  
New Delhi

Shri Jagdish Pd. Nautiyal  
Diesel Cleaner,  
Northern Railway Diesel Shed  
Tughlakabad, New Delhi

Shri Kamal Kent  
Electric Fitter  
Northern Railway Diesel Shed,  
New Delhi.

( By advocate Shri P.I. Oommen )

... Applicants

Vs.

Union of India & Ors

through :-

1. General Manager  
Northern Rly HQ  
Baroda House, New Delhi
2. Div. Rly Manager  
DRM Office,  
New Delhi
3. Divisional Personnel Officer,  
Northern Railway,  
DRM Office, New Delhi
4. General Foreman/Diesel  
Northern Rly Diesel Shed,  
Tughlakabad, New Delhi.

( By Advocate Shri R.L. Dhawan )

... Respondents

O R D E R (ORAL)

( Hon'ble Smt. Lakshmi Swaminathan, Member (J) )

Shri Oommen, learned counsel for the applicants submits that he wishes to withdraw this application as the applicants are no longer interested in pursuing the case.

In the above circumstances, this OA is dismissed as withdrawn.

( R.K. Ahooja  
R.K. Ahooja  
Member (A) )

sk

Lakshmi Swaminathan  
( Smt. Lakshmi Swaminathan )  
Member (J)